

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 2047/2023, I.A. 2477/2024 In C.P.(IB)-1005(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: ASREC (India) Limited

V/s.

Mudhai Dairy Private Limited.

Appearance

For Applicant/Liquidator

(In IA 2477/2024): Adv. Durgaprasad Halwai

For Respondent:

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
22.08.2024.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//Surbhi//

Sd/-

LAKSHMI GURUNG
Member (Judicial)